GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:6572 ANSWERED ON:08.05.2003 POWER GENERATION NAMDEO HARBAJI DIWATHE

Will the Minister of POWER be pleased to state:

- (a) the quantum of power generated in Maharashtra at present;
- (b) the total demand for power in the State along with the measures taken to meet it; and
- (c) the details of MoUs signed by the State Government to increase generation of power in the State?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a): The quantum of power generated in Maharashtra for the year 2002-03 and during April, 2003 is given below;

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Sector Generation in MU
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State Sector 2002-2003 April 2003

Thermal 57231 4998 Hydro 5372 437 Total 62603 5435 Central Sector Nuclear 2544 150

Grand Total 65147 5585

(b) : During the year 2002-03, the power supply position in the State of Maharashtra was as under :-

Energy [MU] Peak [MW]

Requirement 87152 Peak Demand 13697 Availability 75472 Peak Met 10984 Shortage 11680 Deficit 2713 % 13.4 % 19.8

Electricity is a concurrent subject. Supply and distribution of electricity in a State is the responsibility of the State Government/State Power Utility concerned. The following measures have been taken to augment availability of power in Maharashtra:-

(i) Allocation from unallocated quota of Central Generating Stations in WesternRegion has been increased from 11% (89 MW) to 20% (162 MW) with effect from 03.01.03 and further increased to 24.5% (228 MW) with effect from 28.03.03.

- (ii) 80 MW allocated from unallocated quota of NTPC Stations in Eastern Region with effect from 21.04.03.
- (iii) The Maharashtra State Electricity Board has tied up arrangement for purchase of 350 MW during off-peak period and 100 MW on round the clock basis through Power Trading Corporation.
- (iv) Maximization of generation at existing power stations by reducing period of overhauls.
- (v) Implementation of Renovation, Modernization and Life Extension [R&M & LE§chemes for old and inefficient generating units for overall improvement in generation performance. 5 schemes of Renovation and Modernization costing Rs.88.46 crores were sanctioned under Accelerated Power Development Programme [APDP] during 2000-01An amount of Rs.44.24 crores (APDP part.) was sanctioned and released. Power Finance Corporation has also released the balance counterpart funding.
- (vi) During 10th Plan, besides capacity addition of 500 MW in State Sector and 1444MW in Private Sector in Maharashtra, generation capacity of 5367 MW is planned to be added in Central Sector in Western Region in which Maharashtra will have entitlements.
- (vii) Accelerated Power Development and Reforms Programme [APDRP] has beenhaunched to bring about reforms in electricity distribution in the States by reducing Aggregate Technical and Commercial losses.
- (c): MOU has been signed between Government of Maharashtra and Ministryof Power, Government of India on 16.03.01 as a joint-commitment to undertake reforms in a time-bound manner.

The memorandum of Understanding inter-alia stipulates:

- (i) Government of Maharashtra will introduce time of the day metering for HT Consumers for demand side management and flattering of demand curve.
- (ii) Government of Maharashtra will take action to improve availability of its thermal generating plants from 80% to 85% by 2005.
- (iii) Maharashtra State Electricity Board will identify areas with low power factor loads and high agricultural consumption for installation of capacitors in transmission and distribution system.